
Lakhan @ Lakhan @ Akash And Others Vs State Of U.P.

Criminal Appeal No. 635 Of 2009

Court: Allahabad High Court

Date of Decision: Dec. 5, 2022

Acts Referred:

Indian Penal Code, 1860 â€” Section 34, 302, 307, 323, 394#Code Of Criminal Procedure, 1973 â€” Section 161, 162#Evidence Act, 1872 â€” Section 9

Citation: (2022) 12 AHC CK 0013

Hon'ble Judges: Sunita Agarwal, J; Om Prakash Tripathi, J

Bench: Division Bench

Advocate: Aditya Prasad Mishra, Akhilesh Srivastava, Asheesh Mani Tripathi, Manju Pandey, Ram Chandra Uttam, Vivek Singh

Final Decision: Dismissed

Judgement